

Insanitary Conditions in Marine Food and Frog Leg Processing Centres

4866. SHRI A. NEELALOHITHA DASAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have prescribed safeguards in the sanitation to be observed in processing marine foods and frog legs;

(b) whether Government are aware that the landing in fishing harbours centres and peeling centres for processing prawns and shrimps are kept unhygienic at present; and

(c) how far insanitary conditions of the landing centres and peeling sheds are responsible for infestations of salmonella and occurrence of impurities?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) to (c). The information is being collected and it will be placed on the Table of the Lok Sabha in due course.

Electronic Telephone Exchanges

4867. SHRI G. V. KRISHNAN: Will the Minister of COMMUNICATIONS be pleased to state.

(a) whether Government propose to set up Electronic Telephone Exchanges in the country;

(b) whether any technical assistance has been sought from the foreign countries in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir.

(b) Yes, Sir.

(c) Proposals have been finalised for import of 4 Trunk Automatic Exchanges totalling 15,000 lines for installation at Bombay, Delhi, Calcutta and Madras. Assistance of a few experts of the foreign supplier of equipment has

been sought to advise the Indian P&T in the installation and testing of this equipment before putting it into service.

Export of Onions exclusively by NAFED

4868. SHRI JANARDHANA POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering of vesting NAFED with the exclusive right to export onions; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The export of onions is already canalised through NAFED.

(b) Exports are permitted within a limited ceiling and on terms and conditions laid down by Government.

Over-Billing of Telephone Charges in Delhi and other Places

4869. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the problem of over-billing of telephone charges at Delhi/New Delhi and other places;

(b) if so, the number of complaints received by the Government in this regard during the last five months upto upto May, 1980, month-wise in Delhi for each one of its exchanges, separately; and

(c) the action taken on these complaints and the steps taken/proposed to be taken by the Government for solving the problem of over-billing, along-with the causes responsible for this malady?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir. Some complaints are